YEAR	OBC	SC	ST
2006-07	NIL	NIL	NIL
2007-08	NIL	NIL	:NL
2008-09	MIT	NIL	Ï
2009-10	ЙГ	2	Ĭ
2010-11	ŊĬĹ	3	Ĭ

New Companies Bill

2827. SHPI T.M. SELVAGANAPAHI: Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether it is a fact that Government is considering to introduce a new Companies Bill;
- (b) if so, the details thereof;
- (c) whether it is also a fact that Government held discussions with the industrialists of the country in this regard; and
 - (d) if so, the general views of the industrialists in this regard?

THE MINISTER OF CORPORATE AFFAIRS (SHRI M. VEERAPPA MOILY): (a) to (d) Yes, Sir. Companies Bill, 2011 was prepared by this Ministry, after getting inputs from various industry chambers and among others. This has been approved by the Cabinet on 24.11.2011 and the Bill has been introduced in the Parliament and Tabled in Lok Sabha on 14.12.2011.

Working of SFIO

 $\dagger 2828.$ SHRI PRABHAT JHA: Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether it is a fact that Serious Fraud Investigation Office (SFIO) was established in 2003 for making investigation into corporate frauds of serious and intricate nature;
 - (b) if so, the details thereof;
 - (c) the details of investigations made by SFIO during the last three years;
 - (d) whether any improvement in the functioning of SFIO is required;

[†]Original notice of the question was received in Hindi.